

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2023

IA(I.B.C)/277(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	SUMEET INFRACON PRIVATE LIMITED VS SAUMYA MINING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Sreyash Basu Dasgupta, Adv.] For the Financial Creditor

Mr. Rohit Das, Adv.] For the Corporate Debtor

Ms. Kishwar Rahman, Adv.]

Ms. Divya J. Tekriwal, Adv.]

O R D E R

1. Ld. Counsel on the both sides present.
2. **IA(I.B.C)/277(KB)2024**
 - a. This IA has been filed by the Financial Creditor bringing on record certain documents mentioned in Paragraphs 13, 14, 16, 17 & 18 and marked as Annexure C, D, E, F & G respectively, by way of a supplementary affidavit.
 - b. This is not opposed by the Ld. Counsel for the Corporate Debtor.
 - c. Applicant is, therefore permitted to place on record these documents by way of supplementary affidavit.
 - d. This IA is **allowed and disposed of** in above terms.
3. Post the matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**